

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: Establishment – High Court of Andhra Pradesh–
Gazetted – Appointment to the post of Registrar
(Enquiries), High Court of Andhra Pradesh –
Orders – Issued.

Read:1.High Court's proceedings ROC.No.61/2019-Estt.,
dated 20-02-2019.
2.High Court's proceedings ROC. No.386/2019-Estt.,
dated 30-07-2019.

ORDER : ROC.No.82/2020-Estt., Dated 07.02.2020

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of High Court Service Rules, 2019, the Honourable the Chief Justice, High Court of Andhra Pradesh is pleased to transfer and appoint **Sri C.Purushottam Kumar**, District & Sessions Judge, presently working as Registrar (Administration), and also placed in full additional charge of the post of Registrar (Enquiries), High Court of Andhra Pradesh, as **Registrar (Enquiries)** till 29-02-2020, with immediate effect.

Sri C.Purushottam Kumar shall hand over the charge of his post to Sri D.Venkata Ramana, who has been appointed as Registrar (Administration), High Court of Andhra Pradesh.

He shall complete all the departmental inquiries which are reserved for report by him and shall submit the reports by 29-02-2020.



REGISTRAR GENERAL

To
The Officers – concerned.
Copy to :

1. The Prl. Secretary to the Hon'ble the Chief Justice
(for placing before the Hon'ble Chief Justice)
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Member Secretary, A.P.State Legal Services Authority, Hyderabad.
9. The Secretary, A.P. High Court Legal Services Committee.
10. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam
11. The Special Judge for Trial of CBI Cases, Visakhapatnam
12. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
13. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
14. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
15. The Chairman, Co-operative Tribunal, Vijayawada.
16. The Secretary to Governor, for the state of Andhra Pradesh.
17. The Chief Secretary to Government, Government of Andhra Pradesh
18. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
19. The Registrar, A.P. Lokayukta, Hyderabad.
20. The Secretary, Bar Council of A.P.
21. The Advocate General, Andhra Pradesh.
22. The Public Prosecutors, High Court of Andhra Pradesh.
23. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (For Publication in Official Gazette)